

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/16	TP 50/17	For Appointment of IRP	433(e) / 433(f)	GVG Paper Mills Pvt. Ltd. Udumalpet(TN) Vs Smartbox Packaging Pvt. Ltd., Bangalore.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

ORDER

None appeared for Petitioner. Petitioner is called as absent. Already a letter was addressed to IBBI-New Delhi for suggesting the name of IRP. Reply not received. Registry to address a letter to the Petitioner and also to the Counsel for Petitioner as there is no ^{response} report from the Petitioner since two adjournment. List it on 08/12/2017. Await information from IBBI-New Delhi.


Member (T)


Member (J)